

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 481/2024**

**IN THE MATTER OF:-**

News item titled "Major fire erupts at Delhi's Ghazipur landfill site smoke engulfs region" appearing in the Hindustan Times dated 21.04.2024.

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Through

New Delhi

DATED: 15/11/2024



PUJA KALRA

Standing Counsel MCD

Chamber No. 430, Block-I,  
Delhi High Court, New Delhi.

Mob. 9312839323

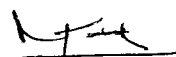
Email:- pujakalra09@gmail.com

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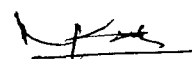
**ACTION TAKEN REPORT FILED BY THE RESPONDENT/  
MUNICIPAL CORPORATION OF DELHI (MCD) IN  
COMPLIANCE OF THE ORDER DATED 06.08.2024 PASSED BY  
THIS HON'BLE TRIBUNAL.**

1. That the present matter pertains to fire being erupted at Ghazipur land fill site. Report has been filed by the CPCB on 05.08.2024 before this Tribunal and indicating the shortcomings at the landfill site of Ghazipur. That in response to the shortcomings communicated by CPCB, to MCD is being elaborated herein. The suggestion have been complied with and is been and inteld herein.
2. That the CPCB after making observation at the site in question gave conclusion as which are elemurated at page no. 78 of paper book.
3. **Waste Management:** That in regards to this CPCB, has suggested to take steps for enhancing capacity of solid waste management facility. In response to this it is submitted that the waste generated in East Delhi is around 2400 TPD. Out of this around 1300 TPD is being processed in processing facility (WTE plant) Ghazipur, with an electricity generating capacity of 12 MW. A quantity of around



500 - 1000 TPD is being diverted to WTE Plant Okhla to reduce the load on Ghazipur Landfill site. For the remaining quantity a new waste processing facility (WTE plant) of 2000 TPD capacity has been proposed at the Ghazipur dumpsite by reclaiming 15 acres of land through a bio-mining process. The approval of the Request for Proposal (RFP) and DCA has been pending in DERC. A petition has been filed by MCD in DERC for approval of the tendering process. The matter was last heard on 30/05/2024. Respondents were given four weeks to file reply. One of the respondents has filed reply. Rejoinder has also been filed by MCD. The matter is yet to be listed again. The answering respondent MCD is making its best efforts for enhancing the capacity of solid waste management facilities. It is further submitted that the rejects from WTE plant Ghazipur is dumped at landfill, which is trommeled/ bio-mined. Further, there are decentralized processing units for processing of wet and dry waste. There are 11 composting pits with a capacity of 1 TPD each working at various suitable locations in Shahdara (South) and Shahdara (North) in east Delhi. For dry waste management, there are 3 no. of semi-automatic MRF of 12 TPD capacity at Geeta Colony, Patparganj Industrial area and Dilshad Colony.

4. **Biomining Process:** That in regards to this observation the CPCB has concluded that it is essential to accelerate the process of biomining for reduction in volume of legacy waste dumpsite and further observation such as ensuring proper documentation of supply and sell receipts of segregated fractions of MSW, shed to be provided, inert generated during biomining either disposed of in SLF or used for construction purpose. In response to this, it is submitted that Regarding providing sheds in bio-mining area, It is



submitted that it is not possible to carry out the bio-mining work during the rainy season due to the high moisture content in the legacy waste. However, the sheds/ temporary rooms for workers have been provided for their protection from rain.

5. Regarding the supply and sale receipts for various fractions, it is submitted that MCD does not sell the segregated fractions of legacy waste. As per clause no 17 (Part A) 1- xvii i.e *“The revenue or the income from the sale of the segregated useful material such as reusable and recyclable, compost, soil, conditioner, raw RDF, C&D, Soil or any other by product materials shall go to the bidders account”* of the contract agreement with the concessionaire of bio-mining work, the revenue generated, if any, from supply of segregated fractions would go to concessionaire.
6. **Leachate Management:** That in response to this, it is submitted that currently the leachate generated is being collected and re-used at SLF by sprinkling over it to settle the dust and for the compaction of fresh waste. Further more MCD is in process of constructing two leachate collection tanks with a capacity of 60,000 Liters each. The leachate tanks are likely to be completed by December 2024. After the collection of leachate, it will be transported to a newly constructed leachate treatment plant (LTP) of 100 KLD capacity at E-SLF Tehkhand, where a sufficient capacity of leachate treatment is available.
7. **Air pollution control:** That in response to this it is submitted that Proper masks are provided to the persons working at site for smell and pollution etc. Also air pollution control measures have been taken at site that includes sprinkling of water and one antismog gun. Two water tankers (9000 litres each) carrying 18000 litres per day (treated water from Kondli STP) have been deployed. Water is



sprinkled on daily basis for dust suppression at the approach roads of dumpsite. Also we are looking for various technological solutions as well.

8. **Fire Prevention:** That in response to this aspect, it is submitted that the waste generated in East Delhi is around 2400 TPD. Out of this, around 1300 TPD is being processed in processing facility (WTE plant) Ghazipur, with an electricity generating capacity of 12 MW. A quantity of around 500 TPD is being diverted WTE Plant Okhla. For the remaining quantity, a new waste processing facility (WTE plant) with 2000 TPD capacity has been proposed at the Ghazipur dumpsite, reclaiming 15 acres of land through a bio-mining process. The approval of the RFP and DCA has been pending in DERC.

- The dumpsite temperature is being monitored regularly with the requisite thermometer.
- The waste is being unloaded at the site under the supervision of staff deputed 24x7 in 3 shifts to examine visually for potential fire source. There are around 40 persons deputed to supervise the safety, fire incidents and other activities at dumpsite Ghazipur.
- It has been noted that horticulture and dry waste is not disposed of at legacy waste in the months of April to June of the year as directed by CPCB.
- The methane detectors are only to detect methane gas. It is well-known fact that methane is released from fresh waste. The arrangements are made to release the methane gas gradually and instantly without being struck and concentrated in the cavities. In the past, the methane extraction was done through GAIL around 15 years back, but the gas had to be flared into the air,



resulting in further pollution. The said practice was closed around 13 years back. Presently, the methane gas is being released by providing/ inserting the vertical and horizontal perforated pipes in fresh MSW which gets diluted.

- Presently, the SOPs issued by the DDMA vide dated 04.09.2022 are being followed for Ghazipur landfill fires. The emergency tipping area has been provided to set aside from the immediate working area to avoid any emergency. For round-the-clock surveillance, 30 Nos cameras have been installed at the dumpsite.

9. **Environmental Compensation:** MCD strongly oppose the Imposition of Environmental Compensation as NGT in OA 606/2018 has already imposed it and MCD is doing its best to implement all the directions.

10. That all the directions as proposed/directed by CPCB have been complied with. The MCD is making its best efforts to comply with the Solid Waste Management Rules.

The report is submitted herewith.

  
EE(SLF) Ghazipur

New Delhi  
Dated: 15/11/2024